GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

LOK SABHA UNSTARRED QUESTION NO.4503 TO BE ANSWERED ON 30.03.2022

ROB AT NELLORE CITY

4503. SHRI ADALA PRABHAKARA REDDY

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government plans to construct any Railway Over Bridge (ROB) within the Nellore City Limits;
- (b) if so, the details thereof and the amount sanctioned for the same;
- (c) whether the Government plans to construct overbridges in the suburbs of Nellore district for the benefit of public; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF RAILWAYS, COMMUNICATIONS AND ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a) & (b): Yes, Sir. There are 04 level crossings (LCs) Nos. 112, 113, 117 & 118 in Nellor city. Road Over Bridges (ROBs) has been sanctioned in lieu of 02 LCs No. 112 & 113 on cost sharing basis at an estimated cost of ₹ 47.11 crore and ₹ 46.36 crore respectively. LC No. 117 & 118 are in Nellore station yard and qualify for construction of Railway Over Bridge/ Railway Under Bridge (ROB/RUB) on cost sharing basis as the Train Vehicle Units (TVU) at these LCs are more than 1 lakh. Accordingly, State Govt. has been requested to submit necessary consents for sharing of cost & closure of LC. No proposal in this regard has been received from State Government so far.

(c) & (d): Proposals for construction of Road Over Bridge/Road Under Bridge (ROB/RUB) in lieu of Level Crossings (LCs) are either conceptualized by Zonal Railways or received from State Government and other Statutory Authorities. There are 55 LCs available in Nellore District. Out of these ROBs/RUBs are sanctioned at 15 LCs.

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